

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:255

ANSWERED ON:23.11.2006

SMUGGLING OF AMMUNITION FROM ORDNANCE FACTORIES

Deora Shri Milind Murl;Mondal Shri Abu Ayes

Will the Minister of DEFENCE be pleased to state:

- (a) Whether cases of smuggling of ammunition from ordnance factories to extremist groups by army officials have come to the notice of the Government ;
- (b) If so, the details thereof alongwith the details of such ordnance factories ;
- (c) Whether any inquiry has been conducted in the matter ;
- (d) If so, the outcome thereof; and
- (e) The action taken against the officials found guilty ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE PRODUCTION (RAO INDERJIT SINGH)

(a)to(e) : No case of involvement of any army official in smuggling of ammunition from Ordnance Factories premises, to extremist groups has come to the notice so far.However, some empty Mines cases, produced by private firm for Ordnance Factories, have been seized by the Police Authorities. These empty bodies have been missing from the concerned private firm's premises and not from the Ordnance Factories.